

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:867
ANSWERED ON:04.03.2005
PROPOSALS UNDER HOUSING SCHEMES
Owaisi Shri Asaduddin;Patil Shri Balasaheb Vikhe

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received by the Union Government in regard to innovative Housing Schemes from the State Government alongwith the details thereof, State-wise and district-wise indicating the position in this regard as on date;
- (b) the number of proposals cleared, under consideration and funds released for these proposals to the State Governments, State-wise;
- (c) whether the public representatives have been involved in monitoring and implementation of these projects;
- (d) if so, the details thereof;
- (e) the number of proposals pending or under process with the Union Government in regard to Andhra Pradesh;
- (f) the time by which these proposals are likely to be cleared;
- (g) whether certain housing programmes have been discontinued; and
- (h) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) Details of State-wise number of project received, sanctioned and funds released under the Innovative Stream for Rural Housing & Habitat Development are at Annexure. The Scheme has been discontinued with effect from 1.4.2004; hence no proposal is under consideration.

(c) & (d) No, Sir.

(e) & (f) Since the Scheme has been discontinued with effect from 1.4.2004, no proposal is under consideration with regard to Andhra Pradesh.

(g) & (h) Yes, Sir. Small Rural Housing Schemes namely Innovative Stream for Rural Development & Habitat Development, Rural Building Centres (RBCs), Samagra Awaas Yojana (SAY) have been discontinued with effect from

1.4.2004 and merged with the main scheme i.e. Indira Awaas Yojana (IAY) to give more thrust for construction of maximum IAY houses for eligible Below the Poverty Line (BPL) families in rural areas.

Annexure Annexure - II

Annexure as referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Annexure - II as referred to in reply to parts (c) of the Lok Sabha Uns Question No. 867 due for reply on 4.3.2005 Question No. 2275 due for reply on 22.7.2004

Statement showing State wise number of projects received, sanctioned, Statement showing state wise amount released under Innovative Stream to amount released under Innovative Stream for Rural Housing Rural Housing and Habitat Development during last three years and Habitat Development since inception to till date i.e. 2001-02, 2002-03 and 2003-04 (Rs. in lakh) (Rs in lakh)

Sl. No.	Name of the state /UT received	Number of projects sanctioned	Number of projects	Amount Released	Sl. No.	State/UT	Year wise Amount released		
							2001-02	2002-03	2003-04
1	2	3	4	5	1	2	3	4	5
1	ANDHRA PRADESH	9	7	148.35	1	ANDHRA PRDESH	34.59	38.89	2.74
2	ARUNACHAL PRADESH	20	14	525.64	2	ARUNACHAL PRDESH	167.55	93.70	88.62
3	ASSAM	6	6	247.79	3	ASSAM		65.69	94.18
4	BIHAR	2	2	65.68	4	BIHAR	16.00	45.38	
5	CHHATTISGARH	1	0	0.00	5	CHHATTISGARH			
6	HARYANA	2	1	25.00	8	HARYANA			25.00
7	HIMACHAL PRADESH	7	5	59.41	9	HIMACHAL PRDESH	18.70	17.50	19.46
8	JAMMU & KASHMIR	2	1	41.34	10	JAMMU & KASHMIR	20.67		
9	KARNATAKA	2	1	23.00	12	KARNATAKA			
10	KERALA	11	1	25.00	13	KERALA		11.24	28.90
11	MADHYA PRADESH	4	2	50.00	14	MADHYA PRDESH	46.38	4.66	
12	MAHARASHTRA	25	8	211.10	15	MAHARASHTRA	96.44	25.71	63.95
13	MANIPUR	9	7	323.89	16	MANIPUR	104.85	50.00	50.00
14	MEGHALAYA	7	6	235.33	17	MEGHALAYA	49.75	91.88	74.45
15	MIZORAM	3	2	50.00	18	MIZORAM			50.00
16	NAGALAND	13	6	274.12	19	NAGALAND	50.00	121.00	8.00
17	PUNJAB	1	1	14.50	21	PUNJAB			
18	RAJASTHAN	6	5	90.30	22	RAJASTHAN	23.00	75.16	
19	TAMIL NADU	21	19	655.00	24	TAMIL NADU	87.26	40.28	88.32
20	TRIPURA	1	0	0.00	25	TRIPURA			
21	UTTAR PRDESH	34	29	745.95	26	UTTAR PRDESH	165.97	326.50	69.20
22	UTTARANCHAL	1	0	0.00	27	UTTARANCHAL			
T O T A L					TOTAL				
					881.16 1007.58 662.81				